

ORDER

No. 343 /Confdl. /2015

Dated 15 April, 2015

The Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting Advance Course for Additional District Judges (promoted in the year 2015) from 11.05.2015 & 15.05.2015 in the Academy. Additional District Judges, whose names and postings figure in the endorsement, are directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the Workshop shall not pray for adjustment.
2. The participants shall report by 9.30 a.m. on 11.05.2015 in the Lecture Room of Madhya Pradesh State Judicial Academy, Jabalpur.
3. The participants shall come soberly dressed during entire duration of the Course.
4. The participants shall send one copy each of the following to the Academy sufficiently in advance i.e. latest by 27th April, 2015 and shall also bring the duplicate of the same with them while attending the Refresher Course:
 - (i) Judgment in Sessions case (contested)
 - (ii) Judgment in Civil Suit (contested)
 - (iii) Judgment in regular Civil Appeal
 - (iv) Judgment in criminal Appeal
 - (v) Order in Criminal Revision
 - (vi) Order/Award passed in Motor Accident Claim case
 - (vii) Judgment/order passed in cases relating to matrimonial disputes.
5. The participants may send legal problems which they want to be addressed during the course to the Academy by fax (No. 0761-2628679) sufficiently in advance.
6. The participants may bring Laptop Computers or external storage device with them if they find it beneficial.
7. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy. The Academy shall make arrangement for their conveyance from the Railway Station to Academy.

The participants may inform the Academy to Shri Gyan Prakash Tekam, A.G.III on Telephone No. 0761-2628679 or to Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147 or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. 08878747939 at least a day in advance, so that proper arrangement for their reception may be made. It may, however, be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicle. The Judicial Officers included in the training programme will be provided with a vehicle at the Main Entrance of Railway Station (**Platform No. 1 only**) according to their programme.
8. T.A. & D.A. of the participants is reimbursable only as per Government Rules.

9. The Guest House of the Academy is located on the second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A. & D.A. as per rules. However, it would not be possible for the Academy to make arrangements for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Academy shall be available to the participants a day prior to the commencement of the programme and upto 10:00 a.m. on the succeeding day of the end of programme.
11. The participants shall be provided with tea, breakfast, lunch and dinner during the period of stay for the programme, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(MANOHAR MAMTANI)
PRINCIPAL REGISTRAR (J)

Endt. No. 344 /Confdl. /2015

Dated 15 April, 2015

Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazeette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5

1. Shri Anjani Nandan Joshi, ADJ, Garonth, Mandasaur
2. Shri Shashendr Singh Thakur, AJ to I ADJ, Sidhi
3. Shri Arvind Raghuvanshi, V ADJ, Jabalpur
4. Shri Subhash Solanki, II ADJ, Dindori
5. Shri Balraj Kumar Paloda, I ADJ, Indore
6. Shri Suresh Chandra Pal, II ADJ, Ratlam
7. Shri Pradeep Soni (Sr.), X ADJ, Gwalior
8. Shri Vishnu Kumar Soni, IV ADJ, Dhar
9. Shri Makhanlal Jhod, III ADJ, Chhindwara
10. Shri Liladhar Solanki, II ADJ, Khargone
11. Shri Ramlaxman Karoriya, IX ADJ, Indore
12. Shri Tarun Rakesh Stendli, I ADJ, Umariya
13. Shri Jagdish Chandra Rathore, I ADJ, Alirajpur
14. Shri Kripa Shankar Shakya, II ADJ, Harda
15. Shri Shailendra Kumar Nagotra, III ADJ, Sehore

16. Shri Thakurdas, II ADJ, Sheopur
17. Smt. Norin Nigam, II ADJ, Waraseoni, Balaghat
18. Smt. Kiran Singh, XIV ADJ, Bhopal
19. Shri Vijay Singh Kawchha, II ADJ, Vidisha
20. Shri Sanjay Kumar Kastwar, III ADJ, Rewa
21. Shri Girish Dixit, I ADJ, Damoh
22. Ku. Nivedita Mudgal, III ADJ, Guna
23. Shri Santosh Prasad Shukla, V ADJ, Indore
24. Shri Ashutosh Mishra, V ADJ, Rewa
25. Shri Rajendra Kumar Sharma (Sr.), I ADJ, Sagar
26. Shri Rajdeep Singh Thakur, II ADJ, Shahdol
27. Shri Vivek Singh Raghuwanshi, III ADJ, Jabalpur
28. Smt. Divyangana Joshi Pandey, II ADJ, Shujalpur, Shajapur
29. Shri Dharpal Singh Shivach, X ADJ, Jabalpur
30. Shri Kuldeep Jain, I ADJ, Bhind

For information and compliance with a direction to the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Mandsaur /Sidhi /Jabalpur /Dindori /Indore /Ratlam /Gwalior /Dhar /Chhindwara /Khargone/ Umariya/ Alirajpur /Harda /Sehore Sheopur /Balaghat /Bhopal /Vidisha/ Rewa/ Damoh /Guna /Sagar /Shahdol /Shajapur /Bhind.
for information and necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
 1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ Distirct Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
 2. Principal Registrar, High Court of M.P., Bench Indore, for information
 3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
 4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
 5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
 6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.
 7. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, M.P.S.J.A. Building, Jabalpur for information.
8. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.

9. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
10. P.S. to Hon'ble Shri Justice _____, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
11. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
12. Deputy Registrar-cum-P.S. to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.


" (MANOHAR MAMTANI)
PRINCIPAL REGISTRAR (J)